

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 113 of 2015 &
IA Nos. 183,184,185,186 of 2015**

Dated: 1st April, 2016

In the matter of :

Niko Resources Ltd.

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **13.05.2016**.

Court Master